

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2891  
ANSWERED ON:13.12.2005  
INVESTIGATION BY CVC AGAINST MCD  
Mohale Shri Punnulal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Central Vigilance Commission is making any investigation into forged payment made in the name of security in slums and J.J. Wing of Municipal Corporation of Delhi;
- (b) if so, the present status of investigation and the reasons for the delay; and
- (c) the time by which the investigation is likely to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (c): The Central Vigilance Commission had received a complaint regarding bogus payment to private security agencies by the officials of the Slum and Jhuggi Jhopri Department of the Municipal Corporation of Delhi. The complaint was sent to the Chief Vigilance Officer of Municipal Corporation of Delhi for investigation and report. The Municipal Corporation of Delhi has reported that the relevant record of the case has been seized from the Department and the case is at the stage of recording of statements of concerned officials. The investigation of the case is likely to be completed in two month`s time.